

of the Directorate of Printing, Government of India Stationery Office and Department of Publication' pertaining to the Ministry of Urban Development.

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**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY  
STANDING COMMITTEE ON INFORMATION TECHNOLOGY**

महंत शम्भुप्रसादजी तुंदिया (गुजरात): महोदय, मैं विभाग सम्बन्धित सूचना प्रौद्योगिकी सम्बन्धी संसदीय स्थायी समित (2015-16) के निम्न विवरणों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) Action Taken by the Government on the recommendations contained in Chapter-1 and final replies to the recommendations contained in Chapter-V of the Thirteenth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in Fifty-third Report (Fifteenth Lok Sabha) on the subject 'Norms for setting up of telecom towers, its harmful effects and setting up of security standards in expansion of telecom facilities' pertaining to the Ministry of Communications and Information Technology (Department of Telecommunications);
- (ii) Action Taken by the Government on the recommendations contained in Chapter-1 and final replies to the recommendations contained in Chapter-V of the Fifteenth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in Third Report (Sixteenth Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Communications and Information Technology (Department of Telecommunications);
- (iii) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Fourteenth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in First Report (Sixteenth Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Communications and Information Technology (Department of Posts);
- (iv) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Twentieth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in Fifth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2015-16)' of the Ministry of Communications and Information Technology (Department of Posts);

- (v) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Twelfth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in Forty-seventh Report (Fifteenth Lok Sabha) on the subject 'Issues related to Paid News' pertaining to the Ministry of Information and Broadcasting;
- (vi) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Sixteenth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in Fourth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Information and Broadcasting; and
- (vii) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Nineteenth Action Taken Report (Sixteenth Lok Sabha) on the recommendations of the Committee contained in Eighth Report (Sixteenth Lok Sabha) on 'Demands for Grants (2015-16)' of the Ministry of Information and Broadcasting.

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#### STATEMENTS BY MINISTERS

##### **Status of implementation of recommendations contained in the Tenth Report of the Department-related Parliamentary Standing Committee on Food, Consumer Affairs and Public Distribution**

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री (श्री रामविलास पासवान): महोदय, मैं कार्मिक, लोक शिकायत और पेंशन मंत्रालय की अनुदान मांगों (2016-17) के संबंध में विभाग संबंधी खाद्य, उपभोक्ता मामले और सार्वजनिक वितरण संबंधी संसदीय स्थायी समिति के आठवें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ।

##### **Status of implementation of recommendations contained in the Eighty-fourth and Ninety-first Reports of the Department-related Parliamentary Standing Committee on Health and Family Welfare**

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Sir, I make a statement regarding Status of implementation of recommendations contained in the Eighty-fourth and Ninety-first Reports of the